

To
The Honorable
Justice Mr. Arun Kumar Tyagi, Judicial Member
&
Dr. Afroz Ahmad, Expert member
National Green Tribunal, Principal Bench
New Delhi- India

13-04-2024

Subject : Regarding your esteemed visit of Honorable Bench Members at Gautambudhnagar, to look after the quality of work which District Administration, Noida Authority, Greater Noida Authority & YEIDA has done to restore water bodies as directed in OA 177 of 2022 titled *Abhisht Kusum Gupta vs State of UP & ors*

Honorable Sirs'

As per the observations made by honorable bench members, it will be an honor for us, if honorable bench members can visit water bodies developed by various authorities as directed in the above-mentioned petition.

Water-bodies rejuvenation and restoration are crucial for maintaining ecological balance and providing communities with sustainable water resources. Hence, as per my discussion with various officials in Gautambudhnagar, during development of water-bodies I, ***being member of District Wetland Committee***, tried to understand the specific challenges facing the water bodies in the area and collaborate with local authorities, environmental organizations, and community groups to develop effective strategies for their rejuvenation and restoration. **(Annexure 4)**

As honorable bench members observed that each water body may require a tailored approach based on its unique characteristics and the surrounding ecosystem. In order to be more specific these authorities tried to use measures such as watershed management, wetland restoration, pollution control, and community awareness programs.

My request would be, if honorable members can come and grace us with their esteemed visit to annexed water bodies and direct such initiatives that promote long-term sustainability.

1273

Also, honorable bench members esteemed visit will catalyze collective action towards revitalizing Gautambudhnagar's water bodies, ensuring their sustainability for future generations to enjoy and benefit from.

These sites are suggested by below officials:-

1. Shri Vijay Rawal, DGM (Civil), Noida Authority – 9205691103, vijay_rawal2002@yahoo.co.in (**Annexure 1**)
2. Shri Rajesh Kumar, Senior Manager, Greater Noida Authority- 9205691314, rkg2726@gmail.com (**Annexure 2**)
3. Shri A K Singh, GM (Project) , YEIDA- 9897143124, gmproj@yammunaexpresswayauthority.com (**Annexure 3**)

Regards



Abhisht Kusum Gupta

(Petitioner-in-person)

CPA (Australia), CGMA (UK), CFA (ICFAI) & MBA (Finance)

Special invited member:

- *District Wetland Committee*
- *District Environment Committee*
- *District Ganga Committee*
- *Greater Noida Authority*



Sector 91, Wetland



Sector 91, Wetland



Sadullapur, Waterbody



1276

Chipyana bujurg, Waterbody

Annexure 3



Dubli, Waterbody

Sadullapur,



Mohammadpur, Waterbody



ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण

प्लॉट नं०-1, सैक्टर-नौतेज पार्क-4, ग्रेटर नोएडा सिटी
जनपद गौतमबुद्धनगर (उत्तर प्रदेश)
कार्यालय वरिष्ठ प्रबन्धक, वर्क सर्किल-2

पत्रांक-ग्रे0नौ0/अभियन्त्रण/वर्क सर्किल-2/2024/2957

दिनांक.22./02./2024

सेवा में

Sh. Pradeep Dahalya (Treasurer)

Society for Protection of Environment & Biodiversity
R-7/17, Raj Nagar, Ghaziabad.

विषय- ग्राम सादुल्लापुर, खेडी, वैदपुरा, रवौराजपुर, कैलाशपुर, सुनपुरा के तालाबों के चारों ओर वृक्षारोपण किये जाने की अनुमति प्रदान किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र दिनांक 24.02.2024 का सन्दर्भ ग्रहण करें, जो कि मुख्य कार्यपालक अधिकारी महोदय को सम्बोधित है, जिसके माध्यम से आपके द्वारा पर्यावरण संरक्षण, वायु प्रदूषण की रोकथाम, तालाबों के चारों ओर वर्षाजल के दीर्घमिटी कटाव की रोकथाम एवं जनमानस के दृष्टिगत सन्दर्भित पत्र में उल्लेखित वर्क सर्किल-2 के क्षेत्रान्तर्गत आने वाले ग्राम सादुल्लापुर, खेडी, वैदपुरा, रवौराजपुर, कैलाशपुर, सुनपुरा के तालाबों के चारों ओर पौधों का वृक्षारोपण किये जाने हैं, जिसमें मूलतः Arjun, Ashoka, Jamun, Palkhan आदि के पेड़ पौधे स्वयं के सर्प से वृक्षारोपण किये जाने हेतु प्राधिकरण द्वारा अनापत्ति प्रमाण-पत्र (NOC) जो कि Society for Protection of Environment & Biodiversity के पक्ष में निर्गत किये जाने का अनुरोध किया गया है।

उक्त के सम्बन्ध में अवगत कराना है कि ग्राम सादुल्लापुर, खेडी, वैदपुरा, रवौराजपुर, कैलाशपुर, सुनपुरा के तालाबों के चारों ओर पौधों का वृक्षारोपण किये जाने की सैद्धान्तिक स्वीकृति सक्षम अधिकारी महोदय द्वारा पत्रावली संख्या-138165 पर प्रदान की गयी है।

अतः उपरोक्त के परिप्रेक्ष्य में अनापत्ति प्रमाण-पत्र (NOC) सक्षम अधिकारी महोदय से अनुमोदनोपरान्त जारी किया जा रहा है।


(राजेश कुमार)
वरिष्ठ प्रबन्धक, वर्क सर्किल-2

प्रतिलिपि-

- स्टाफ अफिसर को, मुख्य कार्यपालक अधिकारी महोदय के सादर अवलोकनार्थ।
- स्टाफ अफिसर को, अपर मुख्य कार्यपालक अधिकारी (जी०/डी०) महोदय/महोदय के सादर अवलोकनार्थ।
- महाप्रबन्धक (अभियन्त्रण) महोदय के सादर सूचनाार्थ।
- समस्त प्रबन्धक/सहायक प्रबन्धक को उनके द्वारा प्रस्तुत अर्ज के क्रम में सम्बन्धित से सलन्वय स्थापित कर उपरोक्तानुसार ग्रामों के तालाबों पर वृक्षारोपण की कार्यवाही कराना सुनिश्चित करें।

वरिष्ठ प्रबन्धक, वर्क सर्किल-2